

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos.46 of 2010 & 190 of 2009

Dated : 10th May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board **.... Appellant (s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. M.T. George
Ms. Kavita, Ms. Swapna

Counsel for Respondent (s): Mr. Ramesh Babu for R.1

ORDER

The learned counsel for the Commission submits that he will be filing the Written Submissions by 14.05.2012 after serving copy on the other side.

Post the matters for further hearing on **23.05.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk